NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/27/2016

NAME OF THE PETITIONER(S)

: S. Padma and Another

NAME OF THE RESPONDENT(S)

: Marutham Farms Pvt Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Sandeep Kumar.

For How Shouler Mani

Coul la Pelifu

2. M. K. VIJAYARAGHAVAN Respondents 1+04 M.KVIJan 3. Balakumaran Respondent J. For M.KVIJan

ORDER

Counsels for both the parties are present and prayed that the parties are engaged in settlement talks and prayed for adjournment. At request, time is enlarged. Put up on 06.02.2018 at 10.30 A.M.

> and -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk